GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3209 ANSWERED ON:15.03.2011 CONTRIBUTION UNDER NAIS Chavan Shri Harischandra Deoram

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government has received proposals from the State Governments for increasing the Central contribution in respect of payments required to be made to the farmers affected with crop failures under the National Agriculture Insurance Scheme (NAIS);

(b) if so, the details thereof, State-wise including Maharashtra; and

(c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) to (c): State Governments of Himachal Pradesh, West Bengal, Maharashtra etc. have requested for change in sharing pattern between Central and State Government from 1:1 to 2:1 under National Agricultural Insurance Scheme (NAIS).

Based on the recommendations of the joint Group constituted by the Government of India, NAIS has been modified incorporating various improvements. Government of India approved the Modified NAIS for implementation on pilot basis in 50 districts from Rabi 2010-11. In this scheme, contribution in upfront premium subsidy is shared between Central and State Government in ratio of 1:1.